

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:6773

ANSWERED ON:11.05.2005

OPENING OF CGHS GOVERNMENT DISPENSARIES GOVERNMENT HOSPITALS .

Muqueem Shri Mohammed

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

(a) whether the Government is aware that there is no CGHS Dispensary nor hospital in the Najafgarh area of Delhi particularly in Shanti Vihar, Dinpur, Durga Vihar, Kakrola, Roshanpura, Shyam Vihar, Bijwasan where employees of Central Government are residing in large numbers;

(b) if so, the steps being taken by the Government for opening of Government Hospitals and dispensaries in the above areas; and

(c) the present arrangements made/proposed to be made for providing medical facilities to the CGHS card-holders residing in the above colonies?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE ( SMT. PANABAKA LAKSHMI)

(a): Though there are no CGHS dispensaries in the said areas, the Central Govt. employees living in such non-CGHS areas automatically get medical facilities as per provisions under the Central Services (Medical Attendance) Rules, 1944.

(b): As Health is a State subject, opening of hospitals in Delhi comes within the purview of the Govt. of NCT of Delhi.

A proposal to open a CGHS dispensary in Najafgarh area has been included in the 10th Five Year Plan. However, due to constraints of resources and manpower, it would not be possible to open a CGHS dispensary in Najafgarh at present.

(c): The position relating to the serving Central Government employees residing in the non-CGHS areas has been stated in (a) above. As regards CGRS pensioner cardholders residing in non-CGHS areas, they are eligible to obtain OPD facilities and referral for in-patient medical facilities from the nearest CGHS dispensary. However, such pensioner cardholders living in non-CGHS areas are not eligible for domiciliary visit by the CGHS doctor during emergencies. The Central Govt. pensioners also have the option to get fixed medical allowance of Rs.100/- per month for outdoor treatment which, if exercised, makes them ineligible for availing OPD facilities under the CGHS.